GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4071
ANSWERED ON:03.08.2009
NON UTILISATION OF FUNDS ALLOTTED FOR PREVENTION OF ALCOHOLISM Gaddigoudar Shri P.C.;Ram Shri Purnmasi;Sivasami Shri C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State Governments have failed to utilize sanctioned funds under the Scheme for Prevention of Alcoholism and Substance (Drug) Abuse` during the last three years;
- (b) if so. the reasons therefor; and
- (c) the details of Non-Governmental Organisations (NGOs) entrusted with operating this scheme and achievements made by them in prevention of alcoholism?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) Under the scheme of Prevention of Alcoholism and Substance (Drug) Abuse, no grant in aid is given to the State Governments.
- (b) Does not arise.
- (c) During 2008-09, 251 NGOs were assisted and about 1.07 lakh persons were benefited under the scheme of Prevention of Alcoholism and Substance(Drug) Abuse.